

Central Administrative Tribunal
Jabalpur Bench

CCP No.50/06

Jabalpur, this the 4th day of October 2006.

CORAM

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Vijay Kumar Singh
S/o Shri R.C. Singh
R/o House No.51, Shiv Nagar
Garha, Jabalpur.

Petitioner

(By advocate: Shri Rajneesh Gupta)

Versus

M.S. Jaiprakash
Senior General Manager
Gun Carriage Factory
Jabalpur.

Respondent

(By advocate: Shri P. Shankaran)

O R D E R(oral)

By A.K.Gaur, Judicial Member

Learned counsel for the respondent stated at the Bar that the order and directions of this Tribunal in OA No.51/06 have been complied with and payment has already been made.

In view of the aforesaid statement, we find that no ground has been made out in the CCP. Accordingly the CCP is dismissed.

A.K. Gaur
(A.K. Gaur)
Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

aa.

पृष्ठांका सं. श्री/मास..... जालन्दुर, दि.....
प्रतिलिपि अवैरित:-

- (1) संविध, उच्च कार्यालय वार एसोसिएशन, जालन्दुर
- (2) अलेक्ट्रॉनिक प्रिंटिंग, जालन्दुर
- (3) अधिकारी श्री/मिस्ट्री, जालन्दुर
- (4) बोर्डल, केन्द्र, जालन्दुर कार्यालय

सूचना एवं आवश्यक कार्यवाही के लिए

Rajneesh Gupta
12/10/06
P. Shankaran
12/10/06

DR. G.C. Srivastava
12/10/06